## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:639
ANSWERED ON:05.12.2003
ENQUIRY AGAINST OFFICERS IN DGS&D
RAVINDRA KUMAR PANDEY

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether any officer of Director General Supplies and Disposals has been under enquiry from Central Bureau of Investigation or other investigating agencies in last three years and current year; and
- (b) if so, the details thereof and the status of the enquiry?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI S. B. MOOKHERJEE)

- (a) Yes Sir. During the last three years (2000, 2001 & 2002) and during the current year i.e. 2003 (upto November, 2003) CBI has made enquiries into seven cases, involving four officers of Directorate General of Supplies and Disposals (DGS&D)
- (b) Investigations have been completed in tow cases and in the remaining five cases, investigation reports are awaited from the concerned agencies. Particulars of cases and status of investigations against these officers are given below:

Details of Case Designation of the Officer Year 2000 Based on the findings of the CBI Report, a departmental enquiry Assistant Director (Q.A.) was conducted. Inquiry Officer Report has been received and under examination. CBI has filed Criminal Petition in the Hon`ble High Court, Bangalore which is pending for final hearing. CBI, Shillong is investigating the case. No particular officer of Detailed report from CBI is awaited. CBI has been reminded to expedite DGS&D has been identified. 2001 A case regarding inspection of sub-standard material is under investigation Assistant Director (QA) by the Rajasthan Police and CBI. CBI, Mumbai is investigating a case regarding No particular officer of DGS&D supply of sub-standard HDP has been identified. Pipes to the Department of Telecommunications 2002 Based on CBI Report and CVC recommendation, department enquiry Assistant Director (QA) has been initiated. Charge sheet has been issued.

CBI, Kolkata is investigating the case regarding supply of Assistant Director (QA) sub-standard material.

2003 CBI, Chandigarh and Punjab Police are investigating No particular officer of DGS&D a case regarding irregularities in the Inspection of has been identified.

HDP Pipes supplied to the Punjab Government